

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.52 of 2017 (SZ)

Applicant/s

Meenava Thanthai K.R.Selvaraj Kumar VS
Meenavar Nala Sangam
Rep. by its President M.R.Thiyagarajan
Office at No.15/8, A.J.Colony,
Royapuram, Chennai 600013

Respondents

The Chairman, National Coastal Zone
Management Authority, Government of
of India, Ministry of Environment,
Forest and Climate Change,
Agniwings, Fifth Floor, Indira
Paryavaran Bhavan, Dor Bag Road,
Aliganji, New Delhi 110003
And others

Counsel appearing for applicant

Mr.K.Mageshwaran

Counsel appearing for respondents

Mr.M.R. Gokul Krishnan for R1
Mr.M.K.Subramanian
And P.Velmani for R2 and R3
Mr. E.Manoharan to R4, R5, R7 & R8
Mrs.Yasmeen Ali for R6
Mr.T. Arunan for R9
Mr. Thirunavikarasu and
M. Swarnalatha for R10

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 17.08.17</p> <p>Applicant counsel present. R1, R2 to R5, R7, R8 side no representation. R9, R10 present. For appearance of R1, R2 to R5 and R7, R8 counsel and for filing reply call on 12.09.2017 NFA.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>